

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF NUCLEUS PREMIUM PROPERTIES PRIVATE LIMITED RELEVANT PARTICULARS		
1	Name of corporate debtor	NUCLEUS PREMIUM PROPERTIES PRIVATE LIMITED
2	Date of incorporation of corporate debtor	8/07/2011
3	Authority under which corporate debtor is incorporated / registered	RoC-Ernakulam
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70100KL2011PTC028889
5	Address of the registered office and principal office (if any) of corporate debtor	34/239 C, Near Mariya Park, Pipe Line Road Padivattom, Edappally Ernakulam - 682024
6	Insolvency commencement date in respect of corporate debtor	23-11-2021 (Date of receipt of NCLT Kochi order)
7	Estimated date of closure of insolvency resolution process	22-5-2022
8	Name and registration number of the insolvency Professional acting as Interim Resolution Professional	Mr. K P. DILEEP Regn.No:IBBI/ IPA-001/IP-P01310/2018-19/12220
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Mr. K P. DILEEP. Veluthedath House, Ponnuranni, Vytilla P.O. Kochi 682019, Kerala Mob- 9947357200 Email - kpdileep57@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Mr. K P. DILEEP Flat No. 8A, Paradiso Apartments, Paradise Road, Vytilla P.O. Kochi-682019 - Mob - 9947357200 Email- nucleusirp@gmail.com
11	Last date for submission of claims	7/12/2021
12	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees of residential/commercial units under Real Estate project (Financial Creditors of the Corporate Debtor)
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1 Sri.Mohanants(Mob-9946424003) 2.Sri.Amier Hamsa Ali Abbas Rawther (Mob- 9930846070) 3.Sri.MathewTharakan. T.T. (Mob-9908664090)
14	(a)Relevant Forms and (b)Details of authorized representatives are available at:	Web link-https://ibbi.gov.in/home/downloads On contacting the Interim Resolution Professional in the contact details given in Sl.No10 above
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the NUCLEUS PREMIUM PROPERTIES PRIVATE LIMITED on 18th November, 2021. The creditors of NUCLEUS PREMIUM PROPERTIES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 7/12/2021 to the interim resolution professional at the address mentioned against entry No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Name and Signature of Interim Resolution Professional DILEEP. K.P. IBBI Reg No : IBBI/PA-001/IP-P01310/2018-19/12220 Date: 26-11-2021 Place: KOCHI		

